

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 11-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
			HEARING	
1	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14-Sabiha
			EVIDENCE PART HEARD	
2	SPL.CASE	100071/2006	State Of Maharashtra CBI ACB Vs M. K. Unny 10	APP Smt. Khandelwal 1Law focus,3- 7Shingnapurkar,8Yuvraj Patil,10Galgal
			CHARGE	
3	SPL CASE CBI	100058/2017	C.B.I,A.C.B, MUMBAIApplicant. Vs DILIP T. KHAIRE AND ANOTHER 01Accused.	
